

# ACT No. XIV OF 1933

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the  
16th April, 1933.)

**An Act further to amend the Indian Tariff Act, 1894, for a  
certain purpose.**

VIII of 1894.

**W**HEREAS it is expedient further to amend the Indian  
Tariff Act, 1894, for the purpose hereinafter appear-  
ing; It is hereby enacted as follows:—

1. This Act may be called the Indian Tariff (Amendment) Short title.  
Act, 1933.

VIII of 1894.

2. In Item No. 148A of the Second Schedule to the Indian  
Tariff Act, 1894, after the words "Indian sheet bar" in  
sub-item (i) and sub-item (ii) the words and figures "import-  
ed into the United Kingdom after the 23rd day of December,  
1932" shall be added. Amendment of  
Schedule II;  
Act VIII of  
1894.

*Price I anna or 1½d.]*

MGIPC—L—IX-15—23 5-33—5,000.